

**CIVIL JUDGE AND JMFC, MANVI**  
**Sri.Vijaykumar S. Hiremath**  
**CIVIL JUDGE and JMFC, Manvi**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03.00.04.00 PM</u></b>				
1	CrI.Misc. 1045/2020 (NOTICE)		Smt. Maheboob Katun W/o Syed Javed Hussain, Age 25 yrs, Occ Household R/o Kanya School, Near PWD <b>Vs</b> Syed Javed S/o Sayed Khaja Miya, Age 35 years, R/o Venkateshwara Nagar, Adarsh Colony Sindhanur	MALLIKARJUN PATIL
2	CrI.Misc. 716/2016 (EVIDENCE)		Smt.Paddamma and others <b>Vs</b> Dodda Basava	A.N.RAJ
3	C.C. 267/2014 (ORDERS)		State of Manvi PS <b>Vs</b> Amaresha	APP B.K.AMARESHAPPA
<b>WARRANT TO ACCUSED</b>				
4	P.C.R. 50/2020 (APPEARANCE OF ACCUSED)		Sri. Sidrama P.S.I, Manvi P.S <b>Vs</b> Unknown.	APP
5	C.C. 194/2015 (Evidance)		State of Manvi PS <b>Vs</b> Ayyanna	
6	C.C. 242/2015 (Evidance)		State of Manvi PS <b>Vs</b> Mallamma	APP B.K.AMARESHAPPA
7	C.C. 260/2015 (Evidance)		State of Manvi PS <b>Vs</b> Vahid @ Sheikh Mohammed Waheed	APP YOUNUS PASHA P
8	C.C. 283/2015 (Evidance)		State of Sirwar P S <b>Vs</b> Vijayakumar	APP Nizam pasha P
9	C.C. 376/2015 (Evidance)		MANVI PS <b>Vs</b> Nagaraj so Jagannatha	APP
10	C.C. 443/2015 (Evidance)		MANVI PS <b>Vs</b> Lingayya so Ningappa	APP SIDDALINGAPPA
11	C.C. 261/2014 (ACCUSED STATEMENT u/s 313 CrPC)		Sharanamma <b>Vs</b> Basavaraj	B.K.AMARESHAPPA A N RAJ
12	C.C. 378/2015 (ACCUSED STATEMENT u/s 313 CrPC)		MANVI PS <b>Vs</b> Basanna so Somayya Ganigera	APP A N RAJ

**11.00-01.00 PM**

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13	C.C. 567/2014 (ARGUMENTS)		State of Kavital PS <b>Vs</b> Ninganna	APP  RAVI KUMAR
14	C.C. 839/2014 (ARGUMENTS)		State of Kavital PS <b>Vs</b> Manappa	APP  SIDDALINGAPPA
<b>Cases listed below are adjourned due to Covid 19</b>				
15	Crl.Misc. 1223/2020 (SUMMONS)	<b>19-12-2020</b>	Shivaraja Desai S/o Muddappa Desai, age 70 years, Occ Agri., R/o Jeenur village, Tq. Manvi. <b>Vs</b> The Tahasildar, Manvi.	YOUNUS PASHA P
16	Crl.Misc. 703/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sri. Isaaq Naik S/o Hafeez Naik, Age 34 years, Occ Agriculture R/o Manvi. <b>Vs</b> The C.O. TMC, Manvi.	YOUNUS PASHA P
17	Crl.Misc. 780/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Shivappa S/o Shantappa, Age 39 years, Occ Prive Employee R/o Kavithal. <b>Vs</b> The Chief Officer Pattana Panchayat Kavithal and all concerned.	Dattatreya
18	Crl.Misc. 783/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Husenappa S/o Irranna, Age. 56 Yrs, Occ. Agri, R/o Tammapur, Tq. Manvi, Dist. Raichur <b>Vs</b> The Tahsildar, Manvi	Syed Rasheed Hashmi
19	Crl.Misc. 1214/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Khaja Pasha S/o Noor Khan age 63 years Occ Agri., R/o Near Huda Masjid Ward No. 7 Islam Nagar Manvi <b>Vs</b> The Chief Officer TMC Manvi.	Shakeel Badai
20	Crl.Misc. 1360/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Amaresh S/o Basanna, Age 44 years, Occ Private employee R/o Karadigudda village. <b>Vs</b> The Tahasilar, Thasil Office, Manvi.	Sunkanur Shivappa Nayak
21	Crl.Misc. 1361/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Shrikanth Veghar S/o Ramachandrappa, Age 31 years, Occ Agri., R/o Ward No. 7 Alampurpet Ilkal <b>Vs</b> The Chief Officer TMC Manvi.	Shakeel Badai

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22	Crl.Misc. 1362/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Ramanjanaya S/o Nagesh, Age 33 years, occ Agri., R/o K.G Road Budg Janagam Nagar Ward No. 1 Manvi. <b>Vs</b> The Chief Officer, TMC Manvi.	Shakeel Badai
23	Crl.Misc. 1363/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sundrama W/o Mallappa, Age 41 years, Occ Household R/o Vidya Nagar Colony Ward No. 6 Sirwar. <b>Vs</b> The Tahasildar, Manvi.	Samdani Siddiqui M.D.
24	Crl.Misc. 247/2018 (SUMMONS)	<b>06-02-2021</b>	Smt. Umadevi <b>Vs</b> Dodda Basava Aliyas Bassappa	GUMMA BASAVARAJ
25	Crl.Misc. 127/2019 (SUMMONS)	<b>06-02-2021</b>	Mudukappa <b>Vs</b> Tahasildar Manvi	A N RAJ Basanagouda Ragalaparvi
26	Crl.Misc. 1025/2019 (SUMMONS)	<b>06-02-2021</b>	Sri. Kariyappa S/o Bheema aliyas Bheemappa Age-35 Occ Agri, R/o Sangapur <b>Vs</b> The Tahasildar Manvi	Nagaraja
27	Crl.Misc. 1503/2019 (SUMMONS)	<b>06-02-2021</b>	Buddappa S/o Late. Irappa Madival, Age. 30 Yrs, R/o Tadkal village, Tq. Manvi <b>Vs</b> The Thasildar, Manvi	Virupakshi
28	Crl.Misc. 2/2018 (NOTICE)	<b>06-02-2021</b>	Smt Sagaramma and ano <b>Vs</b> Hasen sab	Tanveeral hussain
29	Crl.Misc. 64/2019 (NOTICE)	<b>06-02-2021</b>	Lingayya S/o Puttappa <b>Vs</b> The Tahasildar Manvi	Syed Taher Hussaini Matwale
30	Crl.Misc. 1359/2020 (APPEARANCE OF PARTY)	<b>06-02-2021</b>	Kalavathi Aliys Kalavathi B W/o Prasanna Mashishi, Age 39 yers, Occ Household R/o 87/3 BB Shimoga <b>Vs</b> The Chief Officer Pattana Panchayat Kavithal and all concerned.	Vijayalaxmi

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31	P.C.R. 29/2020 (APPEARANCE OF ACCUSED)	<b>09-02-2021</b>	Shivateja S/o Siddaramayya Swamy, Age 24 years, R/o Madivala Machidev Nagar Ward No. 13 Manvi <b>Vs</b> Bheemanna S/o Kalappa, Occ Hotel Business R/o Poast Madlapur village, Tq. Manvi.	RAVI KUMAR PATIL
32	C.C. 376/2020 (APPEARANCE OF ACCUSED)	<b>09-02-2021</b>	S.Ramesh Raju S/o S Ramakrishna Raju Age 45 yrs R/o 6-7-15 Near Maremma Temple Thimapurapete Raichu <b>Vs</b> P. Giridhar S/o Nagappa, Age 40 years, Occ business R/o 7th Cross Vidyanagar Kolagal Road Bellary.	SIDDALINGAPPA
33	Crl.Misc. 429/2017 (Evidance)	<b>15-02-2021</b>	Smt.Tahera Begum <b>Vs</b> Mohammed Jilani saheb	GUMMA BASAVARAJ
34	Crl.Misc. 46/2018 (Evidance)	<b>15-02-2021</b>	Kariyamma alias karemma and 5 oth <b>Vs</b> chief officer pattana panchayat kavithal	Vijayalaxmi
35	C.C. 125/2016 (Evidance)	<b>01-03-2021</b>	KAVITAL P.S. <b>Vs</b> Basavaraj mother of Kenchamma	APP UMESH KUMAR
36	C.C. 205/2016 (Evidance)	<b>01-03-2021</b>	State of Kavital <b>Vs</b> Dr Virupakshappa So Mahadevappa	App
37	C.C. 647/2016 (Evidance)	<b>01-03-2021</b>	Sirwar PS <b>Vs</b> Ambya alias Amaresh	APP Hanumanthappa Nayak
38	C.C. 128/2020 (APPEARANCE OF ACCUSED)	<b>09-04-2021</b>	Manvi PS <b>Vs</b> Devaraja S/o Bassayya aliyas Basavaraja, Age.21 Yrs, Occ. Coolie, R/o Byagawata, Tq. Manvi	
39	C.C. 335/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Manvi P.S. <b>Vs</b> Dyavanna S/o Durugappa Kurubaru Occ Agri r/o Potnal.	APP

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40	C.C. 336/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Manvi P.S. <b>Vs</b> Ganesh S/o Basha Occ-Agri R/o Neermanvi Tanda	APP Hanumanthappa Nayak
41	C.C. 368/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Sirwar P.S. <b>Vs</b> Ramesh S/o Bheemaraya Occ Coolie R/o Near Atanur Danamma Temple Tq-Sirwar	APP
42	C.C. 413/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Manvi P.S. <b>Vs</b> Shaikh Javeed S/o G.Dhanabada Age-45 Occ Driver R/o Jamadoba Village State of Jarakanda	APP
43	C.C. 437/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Manvi P.S. <b>Vs</b> Siddalinga S/o Earanna Earaladinni Age-25 Occ-Agri, R/o Chikkalaparvi Tq-Manvi	APP
44	C.C. 443/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Sirwar P.S. <b>Vs</b> Mudukappagouda S/o Earannagouda Meti Age-53 Occ Agri, R/o Hunacheda	APP
45	C.C. 449/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Kavithal P.S. <b>Vs</b> Amarappa S/o Shivagyanppa Jadacher Age-28 Occ-Auto Driver R/o Vatagal	APP RAJA SHAMSUNDER NAYAK
46	C.C. 453/2019 (APPEARANCE OF ACCUSED)	<b>16-04-2021</b>	State by Manvi P.S. <b>Vs</b> Rajesh s/o Ganesh Age-25 Occ- Driver cum owner of Tamtam Auto R/o Muranpur Tanda Tq- Manvi	APP
47	C.C. 802/2020 (APPEARANCE OF ACCUSED)	<b>03-06-2021</b>	Pavitra M.H R/o Sub Inspector of Excise Range Manvi. <b>Vs</b> Hampayya S/o Rangappa, Age 40 years, R/o Amaravati village. Tq. Manvi.	APP
48	C.C. 803/2020 (APPEARANCE OF ACCUSED)	<b>03-06-2021</b>	S.N Ghorpade, Age 57 years, R/o Sub Inspector of Excise Range Manvi. <b>Vs</b> Devagouda S/o Hanumantraya Gouda, Age 21 years, R/o Heera village, Tq. Manvi.	APP

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49	C.C. 804/2020 (APPEARANCE OF ACCUSSED)	<b>03-06-2021</b>	Pavitra M.H R/o Sub Inspector of Excise Range Manvi. <b>Vs</b> Raghavendra S/o Basavaraja, R/o Kavithal.	APP
50	C.C. 470/2018 (FRAMING OF CHARGE OR PLEA)	<b>04-06-2021</b>	Manvi PS <b>Vs</b> Timmappa	
51	C.C. 497/2018 (FRAMING OF CHARGE OR PLEA)	<b>04-06-2021</b>	Manvi PS <b>Vs</b> Mahammad Pasha	
52	C.C. 519/2018 (FRAMING OF CHARGE OR PLEA)	<b>04-06-2021</b>	sirwar PS <b>Vs</b> krisna	
53	C.C. 623/2018 (FRAMING OF CHARGE OR PLEA)	<b>04-06-2021</b>	Manvi PS <b>Vs</b> Ravi patil	
54	C.C. 666/2018 (FRAMING OF CHARGE OR PLEA)	<b>04-06-2021</b>	State by Sirwar P.S. <b>Vs</b> Vijaya	APP Zareena Banu
55	C.C. 685/2018 (FRAMING OF CHARGE OR PLEA)	<b>07-06-2021</b>	State by Kowthal P.S <b>Vs</b> Venkoba	APP SHIVAPPA
56	C.C. 766/2018 (FRAMING OF CHARGE OR PLEA)	<b>07-06-2021</b>	Kowthal PS <b>Vs</b> Durugappa S/o Yamanappa and others	Imperson M.VEERANAGOUDA
57	C.C. 786/2018 (FRAMING OF CHARGE OR PLEA)	<b>07-06-2021</b>	State by Kavithal P.S. <b>Vs</b> Apsarali Aliyas Apasaru Pasha Vali Sab	APP RAJA SHAMSUNDER NAYAK
58	C.C. 794/2018 (FRAMING OF CHARGE OR PLEA)	<b>07-06-2021</b>	State by Sirwar P.S. <b>Vs</b> Malappa S/o Kurdi Mallayya	
59	C.C. 811/2018 (FRAMING OF CHARGE OR PLEA)	<b>07-06-2021</b>	State by Sriwar P.S. <b>Vs</b> Shivappa Sanna Shivappa Jakkannanavaru	
60	C.C. 209/2019 (FRAMING OF CHARGE OR PLEA)	<b>10-06-2021</b>	State by Sirwar P.S. <b>Vs</b> J.Umapathi S/o Giddayya Age-40 Occ-Agri, R/o Ibrahimpur	APP MS Adv.
61	C.C. 534/2019 (FRAMING OF CHARGE OR PLEA)	<b>10-06-2021</b>	State by Sirwar P.S. <b>Vs</b> Manasayya S/o sanna Hanumantha Gattenavaru Age- 60 Occ Agri, R/o Hunacheda	APP SIDDALINGAPPA

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62	C.C. 554/2019 (FRAMING OF CHARGE OR PLEA)	<b>10-06-2021</b>	State by Sirwar P.S. <b>Vs</b> Nagaraj S/o Ram Nayik Age-40 Occ-Coolie work R/o Amareshwara Camp Kallur	APP SIDDALINGAPPA

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<b><u>03.00.04.00 PM</u></b>				
1	O.S. 18/2015 (ARGUMENTS)		Gulam Hussain <b>Vs</b> Bijli Nabisab	SIDDALINGAPPA A N RAJ
2	O.S. 8/2016 (ORDERS)		Akkanagamma wo GAngappa <b>Vs</b> Shivarajappa @ Shivanna so Late Nagaraddeppa	SIDDALINGAPPA MANOHAR VISHWAKARMA
<b>OBJECTIONS TO IAs</b>				
3	O.S. 105/2014 (FIRST HEARING)		Lingaraj Patil <b>Vs</b> NAGARAJ NAYAK	GUMMA BASAVARAJ B.K.AMARESHAPPA
4	O.S. 53/2017 (JUDGEMENT)		M. Phaniandra kumar <b>Vs</b> Smt.Laxmi	A.N.RAJ
<b><u>11.00-01.00 PM</u></b>				
5	O.S. 149/2014 (SUMMONS)		Smt. Haneefa Bi W/o Miyan Sab, Age 68 yrs, Occ House hold, <b>Vs</b> Shalam Bi	MALLIKARJUN PATIL RAJA SHAMSUNDER NAYAK
6	O.S. 112/2019 (SUMMONS)		Smt. Saroja W/o Avinash, Age. 32 Yrs, Occ. Household, R/o Madlapur village, Tq. Manvi <b>Vs</b> Avinash S/o N. Prakash, Age. 37 Yrs, Occ. Business, R/o Near Shanti Medical, Tingare Nagar, Pune	Avinash S/o N. Prakash, Age.37 Yrs, Occ. Business, R/o Near Shanti Medical, Tingare Nagar, Pune
<b>NOTICE ON IA</b>				
7	EX 10/2018 (SUMMONS)		Pragathi Krishna Gramin Bank Br. Manvi. <b>Vs</b> Amaresh	Syed Taher Hussaini Matwale
<b>STEPS</b>				
8	FDP 22/2014 (SUMMONS)		Raziya Begum dead by LRs Ibrahim Sab <b>Vs</b> Khairunisa Begum	G.M.
9	EX 8/2020 (NOTICE)		State Bank of India, Sindhanur road Branch Manvi. <b>Vs</b> Dodda Narasappa S/o Jindappa, Age 50 years, Occ Agri., R/o Chapudi Camp Seekal village Post Korvi	M.VEERANAGOUDA M.VEERANAGOUDA



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10	EX 10/2020 (NOTICE)		State Bank of India, Sindhanur road Branch Manvi. <b>Vs</b> Sri. Tayanna W/o Miniyamma, age 45 years, occ Agri., R/o Kurdi vilage, Tq. manvi.	M.VEERANAGOUDA  M.VEERANAGOUDA
11	EX 21/2020 (APPEARANCE OF PARTY)		Sri S.J Vignesh S/o S.N Janakiram, Age 46 yrs, Branch Manager, SBI branch Sindhanur road Manvi. <b>Vs</b> Sri Pampapathi S/o Hanumantha, Age 53 yrs, Occ Agri., R/o Yaramaladoddi Village, Tq Manvi	M.VEERANAGOUDA
12	O.S. 119/2020 (APPEARANCE OF PARTY)		Suneel Desai S/o Eashappa, Age 34 years, Occ Agri., R/o Elekudligi village. <b>Vs</b> Monamma W/o Mudukappa, Age 42 yers, Occ Agri., R/o Muddapur Camp Sindhanur.	Nirupadappa
13	O.S. 12/2014 (HEARING)		Ayyappa <b>Vs</b> Dodda Mallikarjuna	RAJA SHAMSUNDER NAYAK
14	FDP 20/2015 (HEARING)		Sanna hussain So Lingappa <b>Vs</b> Dodda Hussaini So Lingappa	Dhumanna Nayak
15	O.S. 62/2017 (HEARING)		Kandagal Monappa and 2 others <b>Vs</b> Sri.Mantalayam swamigalu	GUMMA BASAVARAJ  RAJA PANDURANG NAIK
16	O.S. 3/2018 (HEARING)		Smt Lachumavva <b>Vs</b> Smt Hanumanthi and ano	AYYAPPA GINIWAR
17	O.S. 105/2018 (HEARING) IA/1/2018		Sri. Mallikarjuna <b>Vs</b> Smt. Nirmala	Hanumantha Meti
18	EX 13/2018 (HEARING)		Dodi Hanumanthappa s/o Hanumanthappa <b>Vs</b> Smt.G.Ayyamma w/o sanna Sadappa	A.N.RAJ

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19	O.S. 107/2020 (HEARING)		Lalesab S/o Narasappa Karigodi Uppar, Age 62 years, Occ Agri., R/o Kavithal village. Now at Sirwar <b>Vs</b> Smt. Annapoorna W/o Amaresh, age 40 years, Occ Agri., R/o Manvi.	B.K.AMARESHAPPA
20	O.S. 137/2013 (EVIDENCE)		Hussainappa <b>Vs</b> K.S.C. Prasad	AYYAPPA GINIWAR  RAJA SHAMSUNDER NAYAK
21	O.S. 41/2017 (EVIDENCE)		Gatta Eshwarappa Gorkal <b>Vs</b> Mallikarjuna swamy Hiremath and 7 others	Mallikarjun
<b>CROSS EXAMINATION OF DW</b>				
22	O.S. 82/2014 (EVIDENCE)		Hussainamma <b>Vs</b> Umarsab	GUMMA BASAVARAJ  A N RAJ
<b>PLNTF EVIDENCE</b>				
23	O.S. 39/2020 (EVIDENCE) IA/1/2020 IA/2/2020		Smt. Savitri D/o Narasappa Ganadal, Age 47 years, Occ Agriculture R/o Murahanapur Camp, Tq. Manvi. <b>Vs</b> Lachamana S/o Mareppa, age 45 years, Occ Agriculture R/o Neermanvi.	GUMMA BASAVARAJ  GUMMA BASAVARAJ
<b>Cases listed below are adjourned due to Covid 19</b>				
24	O.S. 114/2017 (SUMMONS)	<b>09-03-2021</b>	K Thimma Reddy <b>Vs</b> Mehaboob Ali and others	MALLIKARJUN PATIL
25	O.S. 87/2019 (SUMMONS)	<b>22-03-2021</b>	Shekarappa S/o Late. Shankrappa, Age 50 years, Occ Agriculture r/o Murkigudda village. <b>Vs</b> Hoby S/o Late. Dharmanayak, Age 68 years, Occ Agriculture R/o Murkigudda village.	Mounesh Rathod

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26	O.S. 70/2020 (SUMMONS) IA/1/2020	<b>24-03-2021</b>	Sagaramma W/o Late. Amarappa @ Amaresh, Age 66 years, Occ agri., R/o Bunkaladoddi village. <b>Vs</b> Gundappa S/o Late. Thammanna, Age 50 yers, R/o Near Station, I.B Road, Raichur.	B.K.AMARESHAPPA
27	EX 6/2020 (NOTICE)	<b>24-03-2021</b>	State Bank of India Sindhanur road Branch Manvi <b>Vs</b> Smt. Hanumanthi W/o Bheemaraya, age 54 years, Oc Agri., R/o Govindoddi village. Tq. Manvi.	M.VEERANAGOUDA  M.VEERANAGOUDA
28	EX 7/2020 (NOTICE)	<b>24-03-2021</b>	State Bank of India, Sindhanur Road Branch Manvi. <b>Vs</b> Sri. Narasimha S/o Amaresh, age 35 years, Occ Agri., R/o Anjineya Temple Karadigudda village.	M.VEERANAGOUDA  M.VEERANAGOUDA
29	EX 20/2020 (APPEARANCE OF PARTY)	<b>25-03-2021</b>	Sri S.J Vignesh S/o S.N Janakiram, Age 46 yrs, Branch Manager, SBI branch Sindhanur road Manvi. <b>Vs</b> Sri Shivamurthy Jade S/o Mukkanna, Age 36 yrs, Occ Agri., R/o Nakkundi Village, Tq Manvi.	M.VEERANAGOUDA
30	O.S. 12/2017 (EVIDENCE)	<b>26-03-2021</b>	Sarasawathi and another <b>Vs</b> Amaramma and 2 others	Syed Taher Hussaini Matwale
31	O.S. 74/2017 (EVIDENCE)	<b>26-03-2021</b>	Smt. Laxmidevi <b>Vs</b> Smt.Umadevi and another	GUMMA BASAVARAJ  Hanumanthappa Nayak
32	O.S. 28/2018 (EVIDENCE)	<b>26-03-2021</b>	kadali Gopalakrishna <b>Vs</b> K Murulikrishna	MALLIKARJUN PATIL